



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25th April, 2023

NOTICE

Please take notice that the following matters adjourned in the Court-III. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 738 of 2021 & I.A. No. 1954 of 2021 (PH)	Mukesh Sharma & Ors. Vs. Earthcon Universal Infratech Pvt. Ltd. & Anr.	06.04.2023	12.05.2023
2.	Comp. App. (AT) No. 51 of 2020 (PH)	Manoj Kumar Jha Vs. Surjeet Singh & Ors.	05.04.2023	10.05.2023
3.	Comp. App. (AT) No. 102 of 2020	Shri Anup Kumar Khemani & Ors. Vs. Balendra Choudhury & Ors. With	03.04.2023	25.05.2023
4.	Comp. App. (AT) No. 103 of 2020	Assam Medical Corporation Pvt. Ltd. Vs. Balendra Choudhury & Ors. With	03.04.2023	25.05.2023

5.	Comp. App. (AT) No. 104 of 2020	Kali Charan Das Trust Vs. Balendra Choudhury & Ors. With	03.04.2023	25.05.2023
6.	Comp. App. (AT) No. 113 of 2020	Balendra Choudhury & Anr. Vs. Assam Medical Corporation Ltd. & Ors.	03.04.2023	25.05.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar